

[Shrimati Sushila Rohatgi]

- (ii) G.S.R. 267 and 268 published in Gazette of India dated the 28th February, 1976 together with an explanatory memorandum.
- (iii) G.S.R. 271 published in Gazette of India dated the 28th February, 1976 together with an explanatory memorandum. [Placed in Library. See No. LT-10391/76].
- (2) A copy each of the following Notifications (Hindi and English versions) under section 38 of the Central Excises and Salt Act, 1944:—
- (i) The Central Excise (Seventh Amendment) Rules, 1976, published in Notification No. G.S.R. 238 in Gazette of India dated the 21st February, 1976 together with an explanatory memorandum
- (ii) The Central Excise (Ninth Amendment) Rules, 1976, published in Notification No. G.S.R. 100(E) in Gazette of India dated the 1st March, 1976 together with an explanatory memorandum. [Placed in Library See No. LT-10392/76].
- (3) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—
- (i) G.S.R. 94(E) and 95(E) published in Gazette of India dated the 25th February, 1976 together with an explanatory memorandum
- (ii) G.S.R. 101(E) and 102(E) published in Gazette of India dated the 1st March, 1976 together with an explanatory memorandum.
- (iii) G.S.R. 104(E) published in Gazette of India dated

the 1st March, 1976 together with an explanatory memorandum. [Placed in Library. See No. LT-10393/76].

CERTIFIED ACCOUNTS OF KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1972-73 WITH AUDIT REPORT AND STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): I beg to lay on the Table—

- (1) A copy of the Certified Accounts of the Khadi and Village Industries Commission for the year 1972-73 together with the Audit Report thereon (Hindi and English versions) under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the above document [Placed in Library See No. LT-10394/76].

NAVAL CEREMONIAL, CONDITIONS OF SERVICE AND MISCELLANEOUS (AMENDMENT) REGULATIONS, 1975, AND NOTIFICATION UNDER NAVY ACT, 1957, AND ANNUAL REPORTS OF BHARAT DYNAMICS LTD., HYDERABAD, GARDEN REACH WORKSHOP LTD, CALCUTTA, BHARAT ELECTRONICS LTD, BANGALORE AND BHARAT EARTH MOVERS LTD, BAGALORE FOR 1974-75 WITH AUDITED ACCOUNTS AND AUDIT REPORTS THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK):

- (1) to re-lay on the table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1975 (Hindi and English versions) published in Notification No. S.R.O. 237 in Gazette of India dated the